

Nomination of cases by Hon'ble the Acting Chief Justice on 20.05.2016

Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	Special Appeal- 280/2013	“The larger bench shall consist D. B. presided over by Hon'ble V. K. Shukla, J. along with Hon'ble Suneet Kumar, J.”	Special Appeal Section on 21.05.2016
DB of Hon....., J			
2	W. P. - 26221/2015 (Review Application)	Hon'ble V. K. Shukla, J.	Writ A-II Section on 21.05.2016
3	W. P. - 39220/1997	Hon'ble Dilip Gupta, J.	Writ A-II Section on 21.05.2016
4	W. P. - 30717/1998	Hon'ble Dilip Gupta, J.	Writ A-II Section on 21.05.2016
5	W. P. - 51593/2012	Hon'ble Sudhir Agarwal, J.	Writ A-II Section on 21.05.2016
6	Crl. Appeal – 2732/2013	Hon'ble A. K. Tripathi, J.	Criminal Appeal Section on 21.05.2016
7	Crl. Appeal – 5564/2013	Hon'ble A. K. Tripathi, J.	Criminal Appeal Section on 21.05.2016
8	Crl. Appeal – 1311/2011	Hon'ble A. K. Tripathi, J.	Criminal Appeal Section on 21.05.2016
9	Crl. Appeal – 234/2016 with Crl. Appeal – 1131/2016	Hon'ble A. K. Tripathi, J.	Criminal Appeal Section on 21.05.2016
10	Crl. Appeal – 1309/2016	Hon'ble A. K. Tripathi, J.	Criminal Appeal Section on 21.05.2016
11	Crl. Appeal – 1990/2015	Hon'ble S. K. Gupta, J.	Criminal Appeal Section on 21.05.2016
12	Crl. Appeal – 4809/2015	Hon'ble S. K. Gupta, J.	Criminal Appeal Section on 21.05.2016
13	W. P. - 22577/2011	Hon'ble Krishna Murari, J.	Writ C-II Section on 21.05.2016
14	Crl. W. P. - 10767/2016	Hon'ble S. K. Gupta, J.	Computer Fresh Section on 21.05.2016
Bench Comprising			
15	Crl. Appeal – 8168/2008	Hon'ble A. K. Tripathi, J. and Hon'ble P. K. Srivastava, J.	Criminal Appeal Section on 21.05.2016

16	CrI. Appeal – 4170/2014 with CrI. Appeal – 3537/2014	Hon'ble A. K. Tripathi, J. and Hon'ble P. K. Srivastava, J.	Criminal Appeal Section on 21.05.2016
17	W. P. - 58721/2015 (Correction Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble S. B. Singh, J.	Writ C-II Section on 21.05.2016
18	W. P. - 58722/2015 (Correction Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble S. B. Singh, J.	Writ C-II Section on 21.05.2016
19	W. P. - 58723/2015 (Correction Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble S. B. Singh, J.	Writ C-II Section on 21.05.2016
Hon....., J.			
20	W. P. - 5050/2016 with W. P. - 68058/2015	Hon'ble Manoj Kumar Gupta, J. (with connected matter)	Writ C-I Section on 21.05.2016
21	CrI. W. P. - 2035/2009	Hon'ble Om Prakash, J.	Writ C-I (Criminal) Section on 21.05.2016
22	W. P. - 61672/2013	Hon'ble P. K. S. Baghel, J.	Writ A-II Section on 21.05.2016
23	W. P. - 9789/2010	Hon'ble M. C. Tripathi, J.	Writ A-II Section on 21.05.2016
24	Bail – 15774/2015	Hon'ble K.N. Bajpayee, J.	Bail Section on 21.05.2016
25	Bail – 10636/2015 with Bail – 10923/2015	Hon'ble K.N. Bajpayee, J.	Bail Section on 21.05.2016
26	CrI. M. A. - 14336/1992	Hon'ble Om Prakash, J.	482 Section on 21.05.2016
27	W. P. - 33325/2011	Hon'ble P. K. Srivastava, J.	Writ A-I Section on 21.05.2016
28	F. A. F. O. - 538/2013	Hon'ble P. K. Srivastava, J.	F.A.F.O. Section on 21.05.2016
29	W. P. - 22804/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 21.05.2016
30	Bail – 12977/2016	Hon'ble Pankaj Naqvi, J.	Computer Fresh Section on 21.05.2016
31	CrI. M. A. - 16024/2016	Hon'ble N. A. Moonis, J.	Listing Section on 20.05.2016
32	W. P. - 23431/2016	Hon'ble R. S. R. Maurya, J.	Listing Section on 20.05.2016
Hon....., J.			

Appropriate Court dealing with such matters			
33	W. P. - 24241/1994	Appropriate Court dealing with such matters	Writ C-I Section on 21.05.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
21/05/2016